

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 4775 of 2014

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

For the Petitioner : Mr. Piyush Chitresh, Advocate
For the Respondent : A.C to S.C-I

05/ 08.07.2020 Heard learned counsel for the parties through V.C.

2. As prayed by learned counsel for the petitioner, put
up this case on **29.07.2020**.

(Deepak Roshan, J.)

Pramanik/